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ITEM NO.29

REGISTRAR COURT.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).13471/2010

M/S. SHEETLA BARA & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 18/09/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Garvesh Kabra,Adv.

For Respondent(s)

Mr. Atif Suhrawardy,Adv.

Mr. Abhish Kumar,Adv.

Mr. Arun K. Sinha,Adv.

Mr. Rakesh Singh,Adv.

Mr. Gunnam Venkateswara Rao ,Adv

UPON hearing counsel the Court made the following

O R D E R

All the respondents are granted four weeks time for filing counter affidavit.

List the matter on 6.11.2012.

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|s

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|(SUNIL THOMAS)
|Registrar

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